

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)
none

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

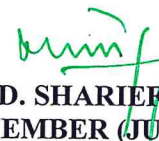
APPLICATION NUMBER :
PETITION NUMBER : TCP/29/ (IB)/2017
NAME OF THE PETITIONER(S) : BERGER PAINTS INDIA LTD
NAME OF THE RESPONDENT(S) : WINTech COATS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

As seen that notice has been sent to both parties. But there is no appearance on behalf of both the parties. It appears that the petitioner is not interested in prosecuting the matter. The petition is dismissed in default.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)